<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 413 OF 2017 IN DFR NO. 1697 OF 2017

Dated: 5th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Bihar Industries Association	Appellant(s)
Vs.	
Bihar Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Suraj Samdarshi

<u>ORDER</u>

Issue notice to the Respondents returnable on 19.07.2017. Dasti, in addition, is permitted.

List the matter on 19.07.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/hks